

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 103

IA-1433/2024

IN

IB-1445(ND)/2019

IN THE MATTER OF:

M/s. Bsmart Tech Pvt. Ltd.

.... Petitioner/Applicant

Vs.

M/s. O-Zone Networks Pvt. Ltd.

.....Respondent

Order U/s. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 21.03.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner :

For the Liquidator : Ms. Khushboo Kumari, Adv., Mr. Shyam Arora in
person

ORDER

New IA-1433/2024

This is the Progress Report filed by the Liquidator is taken on record, subject to just exceptions.

IA disposed of.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Shammy